

**Annexure - 4**  
**List of operational creditors (Government dues) as on 12th February 2023**

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in SCC, if applicable					
1	Director General of GST Intelligence	CBIC	18-12-2020	1,58,84,141	1,58,84,141	Unsecured	No	0.07%	-	-	-	-	
2	ESI Department	ESIC	08-12-2020	8,96,243	8,96,243	Unsecured	No	0.00%	-	-	-	-	
3	Principal Commissioner of GST & Central Excise	CBIC	06-01-2023	53,82,36,275	-	Unsecured	No	0.00%	-	-	53,82,36,275	-	Stay order on proceedings by HC of Madras in WP 5311 of 2022
4	Assistant Commissioner (ST), Tondiarpet	Commercial Taxes	11-01-2023	47,43,15,577	18,43,582	Unsecured	No	0.01%	-	-	-	47,24,71,995	Amount admitted vide final assessment order dated 20th November 2017
5	Regional Provident Fund Commissioner	PF	11-01-2023	1,11,29,809	37,01,125	Unsecured	No	0.02%	-	-	74,28,684	-	Calculation for interest, penalty, damages shall be required
6	TANGEDCO	TANGEDCO	21-01-2023	17,67,39,388	6,06,43,631	Unsecured	No	0.27%	-	-	11,60,95,757	-	Amount admitted as per HC order dated 27th August 2021
7	Assistant Commissioner of Income Tax, Central Circle 1(1), Chennai	Income Tax	07-02-2023	7,08,51,650	-	Unsecured	No	0.00%	-	-	7,08,51,650	-	Claim received after last date for receipt of claims i.e. 13th January 2023
	<b>Total</b>			<b>1,28,80,53,083</b>	<b>8,29,68,722</b>			<b>0.37%</b>	<b>-</b>	<b>-</b>	<b>73,26,12,366</b>	<b>47,24,71,995</b>	